

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**Date : 18th January, 2017
Time : 10:30 AM**

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 431/2016 (Earlier O.A.No.56/2015(CZ))	Babu Lal Jajoo Vs. Union of India & Ors.	Dr. M. S. Kachnawa, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. N. B. Joshi, Adv. for R-6 Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Advs. for R-3, 4 & 5
2.	Original Application No. 608/2016	Anil Kumar Vs. Union of India & Ors.	Mr. Nishant Gautam, Adv. for Applicant Mr. Raman Yadav, Adv. for State of UP Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-4
3.	Original Application No. 616/2016	Sangam Vihar Residents Welfare Association & Anr. Vs. Ministry of Environment & Forest & Ors.	Mr. Jasvinder Kaur, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for MoEF Mr. Abhishek Yadav, Adv. for R-2 & 6 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-3 Mr. Deepayan Mandal, Adv. for R-9 Mr. Raman Yadav, Adv. for GDA
FOR HEARING			
4.	Original Application No. 378/2015	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank K. Saurav, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for R-5 to 8 Mr. Ravindra Kumar, Adv. for R-12 to 14
5.	Original Application No. 467/2015 (M.A. No. 1069/2015)	Society for Preservation of Healthy Environment and Ecology and Heritage of Agra (SPHEEHA) Vs. Union of India & Ors.3	Mr. Rajiv Bansal, Mr. Saran Suri & Mr. Gunjan Kumar, Advs. for Applicant Mr. Taruna A. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2, 4 & 5 Mr. Pradeep Mishra, Adv. for R-3 Ms. Rachana Joshi, Adv. for R-6 Mr. Raj Kumar, Adv. for CPCB
6.	Original Application No. 226/2016 (M.A. No. 423/2016 & M.A. No. 682/2016)	Vinod Chopra Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5
7.	Original Application No. 284/2016 (M.A. No. 522/2016)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-2 & 7 Mr. Ravinder Kumar, Adv. for R-3 Mr. Dharendra Kumar Yadav, Adv. for R-4 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-5 Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Sumit Gahlawat, Adv.

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